

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 140 of 2011**

**Dated : 3<sup>rd</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Limited** **.... Appellant (s)**  
**Versus**  
**Maharashtra Electricity Regulatory**  
**Commission & Ors.** **...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Hasan Murtaza  
Mr. Aditya Panda

**Counsel for Respondent (s):** Mr. Krishnan Venugopal, Sr. Adv with.  
Mr. Abijeet Kr. Lala  
Mr. Buddy A. Ranganadhan with  
Ms. Richa Bharadwaja for R-1

**ORDER**

At the request of the Learned Senior Counsel and Learned Counsel  
for the parties, post the matter for hearing on **18.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/vt**